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**Title:** Motion for leave to introduce Goa Appropriation (Vote on Account) Bill, 1999. Motion for Consideration - adopted

18.20 hrs.

MR. DEPUTY-SPEAKER: Now, the House will take up Goa Appropriation (Vote on Account) Bill.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Goa for the services of a part of the financial year 1999-2000.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Goa for the services of a part of the financial year 1999-2000."

The motion was adopted.

SHRI YASHWANT SINHA: I introduce the Bill.

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